

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA(CAA) No. 501/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th November 2017, 10.30 A.M

Name of the Company		C.Surendra Trading & Investment Pvt Ltd & Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	PRITHA BOSE, Pcs	3 Petitioners .	P. Bose 24/11/17

ORDER

Ld. Pr. CS for the petitioner is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)